

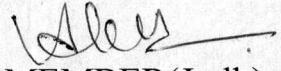
3
T. Sahani Vrs. UOI

Admission Sl. No. 3
O.A. No. 260/00588 of 2014
Order dated: 25.07.2014

CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

.....
On the prayer made by Mr. C.P.Sahani, Ld. Counsel for the applicant, in presence of Mr. S.Barik, Ld. Addl. Central Govt. Standing Counsel appearing for the Respondents, he is allowed to withdraw this O.A. with liberty to file a better application, if so advised.

Accordingly, the O.A. is disposed of being withdrawn.


MEMBER(Judl.)

RK